

pleased to refer to para 27 of his Budget Speech regarding measures to deal with sick units and state :

(a) when the proposed Board for Financial and Industrial Reconstruction will be set up and other measures will be taken;

(b) whether it is correct that Pure Drinks Pvt. Ltd., Pure Drinks (Calcutta) Ltd., Southern Bottlers, Punjab Beverages, Mohan Machines Ltd. and Mohan Bottling Co. are all sick units;

(c) whether it is also a fact that Punjab and Sindh Bank and Punjab National Bank and the financial institutions have advanced large sums of money to these companies and continue to do so; and

(d) what action is proposed to be taken to change the management and to stop giving any more loans to these companies and companies promoted by this management ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Enactment of legislation for setting up a Board for Industrial and Financial Reconstruction is under the consideration of Government.

(b) to (d). In accordance with provisions of the statutes governing public sector banks and financial institutions and also the Public Financial Institutions (Obligation as to Fidelity and Secrecy) Act, 1983, information relating to individual constituents of the public sector banks and public financial institutions cannot be disclosed.

Proposal to make National Mineral Development Corporation a Subsidiary of Minerals and Metals Trading Corporation

*619. PROF. RAMKRISHNA MORE :
SHRI YASHWANTRAO
GADAKH PATIL :

Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) whether the National Mineral Development Corporation is being made a subsidiary of the Minerals and Metals Trading Corporation; and

(b) if so, the reasons therefor ?

THE MINISTER OF STEEL, MINES AND COAL (SHRI VASANT SATHE) : (a) No, Sir.

(b) Does not arise.

[Translation]

Misuse of Import Licences by Small Scale Industrial Units

*620. SHRI C. D. GAMIT : Will the Minister of COMMERCE be pleased to state :

(a) whether any complaints have been received about misuse of the import licences by the small scale industrial units in Gujarat;

(b) if so, the details thereof and the particulars of such industrial units which have misused import licences;

(c) whether any penal action has been taken or is proposed to be taken against these units; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA) : (a) Yes, Sir.

(b) to (d). The matter is being investigated and necessary action will be taken depending upon the result of investigation.

[English]

World Bank Aided Projects

*621. SHRI G.S. GHOLAP : Will the Minister of FINANCE be pleased to state :

(a) whether for the projects which are taken up by States with the aid of World Bank loans, the Union Government gives only 70 per cent of the amount which they get from World Bank;

(b) if so, the reason why 100 per cent of the loan is not given; and

(c) the amount of loan given for the Water Supply Project of Bombay and the actual receipt from the World Bank ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c). A statement is laid on the table of the House.

Statement

(a) and (b). Government of India have a well defined arrangement for transfer of resources from the Centre to States. The Finance Commission determines the norms of devolution of funds from Central tax rece-

pts to state revenue every five year. The developmental plans of the States which include all externally aided projects are assisted through central assistance the bulk of which is distributed on the basis of what is generally described as the revised Gadgil formula. In determining the total resources for the country's plan, foreign assistance received is taken into account. The central assistance distributed to States therefore already takes into account the total foreign aid received. Consequently, the Central Assistance to any foreign aided project is more than what is reflected through the 70 per cent additional central assistance on account of externally aided projects.

(c)

Name of the Project	Total credit amount \$ million	Amount disbursed till 28.2.85 \$ million	Additionality released by GOI to Govt. of Maharashtra till 31.3.85 Rs. crores
First Bombay Water Supply & Sewerage Project—Credit No. 390—IN	55.00	55.00	32.735
Second Bombay Water Supply & Sewerage Project—Credit No. 842—IN	196.00	65.959	52.767

Study Conducted by NABARD Regarding Assistance under IRDP

*622. SHRI K. RAMAMURTHY : Will the Minister of FINANCE be pleased to state :

(a) whether a study conducted by the National Bank for Agriculture and Rural Development has revealed that as much as 20% of the assistance under the Integrated Rural Development Programme is not reaching the target families in rural areas; and

(b) if so, the principal recommendations contained in this study and the action being taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). A statement is laid on the Table of the House.

Statement

(a) and (b). The study conducted by the National Bank for Agriculture and Rural Development has revealed that out of the families assisted, nearly 15% were not below the poverty line and, thus, were not qualified to be included in the target group for assistance under Integrated Rural Development Programme. The principal recommendations contained in the study report are as follows :

(1) The targets for each block should